

HEARING BOARD

TRADE MARKS REGISTRY, KOLKATA

OPPOSITION HEARING FOR THE MONTH OF JULY, 2015.

Date & Time	Oppn./Rect. Number	Appln. Number	Name of the Attorneys	Hearing Officer	Remarks
20/07/2015 11:00 AM	710529	657430	Amarchand Mangal Das Vs Depenning & Depenning	Smt. Ratan Shalya	
20/07/2015 12:15 PM	721273	816179	Amarchand Mangal Das Vs D.P. Ahuja & Co.	Smt. Ratan Shalya	
21/07/2015 11:00 AM	54872	643399	Arora Registration Service Vs Chandrakant M. Joshi	Smt. Ratan Shalya	
21/07/2015 12:15 PM	85325	625764	Madamser & Co. Vs Depenning & Depenning	Smt. Ratan Shalya	
22/07/2015 11:00 AM	58308	583146	C.J Associates Vs The Calcutta Trade Mark Co.	Smt. Ratan Shalya	
22/07/2015 12:15 PM	222890	889837	Daswani & Daswani Vs INTTL ADVOCARE	Smt. Ratan Shalya	
23/07/2015 11:00 AM	62272	617124	Lall & Sethi Vs E S Godfrey & Sons	Smt. Ratan Shalya	
23/07/2015 12:15 PM	108884	773220	R.K Dewan & Co. Vs Depenning & Depenning	Smt. Ratan Shalya	
24/07/2015 11:00 AM	738188	1617370	D.P. Ahuja & Co. Vs Chandrakant M. Joshi	Smt. Ratan Shalya	
24/07/2015 12:15 PM	53635	552846	Trade Mark Regn. Bureau Vs Anand & Anand	Smt. Ratan Shalya	
27/07/2015 11:00 AM	225716	861521	L.S. Davar & Co Vs Asian Patent Bureau.	Shri S.K.Pandey	
27/07/2015 11:30 AM	105285	825028	C.J Associates Vs The Acme & Co.	Smt. Ratan Shalya	
27/07/2015 12:15 PM	222826	826881	Kolkata Trade Mark Service Vs Delhi Registration Service	Shri S.K.Pandey	
27/07/2015 02:30PM	171592	851628	D. Sen & Co. Vs Anand & Anand	Smt. Ratan Shalya	
28/07/2015 11:00 AM	221573	813020	G.S Rihwani & Co. Show Cause Hearing	Shri S.K.Pandey	
28/07/2015 11:30 AM	717359	782276	VARIKASERY & VARIKASERY Show Cause Hearing	Smt. Ratan Shalya	
28/07/2015 12:15 PM	712258	850338	Lalji Advocate Show Cause Hearing	Shri S.K.Pandey	
28/07/2015 02:30PM	730963	613246	Trade Mark Regn. Bureau Vs K.S. Partners	Smt. Ratan Shalya	
29/07/2015 11:00 AM	188626	769597	Chandrakant M.Joshi Show Cause Hearing	Shri S.K.Pandey	
29/07/2015 11:30 AM	95507	870151	Arora Registration Service Vs C.J Associates	Smt. Ratan Shalya	
29/07/2015 12:15 PM	202903	684728	Kolkata Trade Mark Service Show Cause Hearing	Shri S.K.Pandey	
29/07/2015 02:30PM	181556	868511	Daswani & Daswani Vs Delhi Registration Service	Smt. Ratan Shalya	
30/07/2015 11:00 AM	215204	668898	D. Sen & Co. Vs Remfry & Sagar	Shri S.K.Pandey	
30/07/2015 11:30 AM	222680	861530	International Trade Mark Bureau Vs Daswani & Daswani	Smt. Ratan Shalya	
30/07/2015 12:15 PM	226468	791373	Arjun T. Bhagat & Co. Show Cause Hearing	Shri S.K.Pandey	
30/07/2015 02:30PM	56333	601755	Trade Mark Regn. Bureau Vs D. Sen & Co.	Smt. Ratan Shalya	
31/07/2015 11:00 AM	206465	682070	LAW & PRUDENCE Show Cause Hearing	Shri S.K.Pandey	
31/07/2015 11:30 AM	212774	768704	D.P. Ahuja & Co. Vs Delhi Registration Service	Smt. Ratan Shalya	
31/07/2015 12:15 PM	222898	866865	The Acme & Co. Show Cause Hearing	Shri S.K.Pandey	
31/07/2015 02:30PM	147666	687003	The Calcutta Trade Mark Co. Vs L.S. Davar & Co.	Smt. Ratan Shalya	